NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/64/17

PETITION NUMBER

NAME OF THE PETITIONER(S)

: PREM KUMAR

NAME OF THE RESPONDENT(S)

: THE CHURCH OF SOUTH INDIA TRUST ASSOCIATION

SECTION

: 241/242

REPRESENTED BY **SIGNATURE** Sl.No. NAME (IN CAPITAL)

S. TAMIL SELVI

Respondent 2 to 26

For Adrian D. Rozario

For Adrian D. 12020010

2. R. VIDHYASHANKAR

R. ASHOKKUMAR

Counsel by Petitioner

3. V. Selvarey
5. PRADHOPENKUNTIS HRONKUMOR Counsel for placehonder

ORDER

Counsel for petitioner present. Counsel for R1 and counsel for R2 to R26 are present. Counsel for petitioner made his submissions in CA 64/2017. Time extended at request for hearing submissions of the Counsel for respondents in relation to the said CA. Put up on 12.10.2017 at 10.30 A.M.

- Sd-

K Anantha Padmanabha Swamy Member (Judicial)

bc